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buyers after supply is less than 1 per -cent.

- (c) Yes, Sir
- (d) Claims were recovered from the suppliers.

Powerlooms allotted to different States

3571. SHRI ROBIN KAKOTI: Will the Minister of COMMERCE be pleased to state the number of powerlooms allotted to different States during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): No cotton and art silk powerlooms have been allotted to any State during the last three years. However, woollen powerlooms have been allotted to certain States during the years 1971 and 1972, the State-wise details of which are given below:—

	Woollen powerloom States allotted during		
		1971	1972
1.	Uttar Pradesh	288	60
2.	Madhya Pradesh	96	24
3.	Bihar .	48	60
4.	Jammu &Kashmi	г	12
5.	Orissa		24
6.	Assam		12
7.	Meghalaya .		12
8.	Arunachal Prades	h	12
9.	Tripura		12
10	. Haryana	144	
	TOTAL	576	22

Visit by British Trade Team to India

3572. SHRI M. SANJEEVI RAO: Will the Minister of COMMERCE be pleased to state:

- (a) whether a British trade team is likely to visit India; and
- (b) if so, what would be the purpose of the visit of this team?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir. A British business Mission sponsored by the Birmingham Chambers of Commerce has arrived in India.

(b) A particular aim of the Mission was t_0 encourage joint ventures and collaboration arrangements.

Sale of non-resident controlling shares in Andrew Yule and Co., Calcutta

3573. SHRI R. N. BARMAN: Will the Minister of FINANCE pleased to state:

- (a) whether recently a representative of Yule Catto and Company Limited, had a discussion with the representatives of Government regarding sale of non-resident controlling shares in Andrew Yule and Company Limited, Calcutta.
- (b) if so the out-come of the discussion; and
- (c) whether Government have any idea of taking over the Andrew Yule and Company Limited?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

(b) and (c). The matter is under consideration of Government.